

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BHATTAD BROTHERS REALTY PRIVATE LIMITED

Relevant Particulars	
1	Name of corporate debtor M/s Bhattad Brothers Realty Private Limited
2	Date of incorporation of corporate debtor 09/12/2010
3	Authority under which corporate debtor is incorporated / registered RoC-Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45202MH2010PTC210848
5	Address of the registered office and principal office (if any) of corporate debtor 104 Bajaj Bhavan, Nariman Point, Mumbai: 400021
6	Insolvency commencement date in respect of corporate debtor 15/12/2021
7	Estimated date of closure of insolvency resolution process 13/06/2022
8	Name and registration number of the insolvency professional acting as interim resolution professional Name: Mr. Raj Kumar Dad Reg No: IBBI/IPA-001/IP-P00537/2017-18/10962
9	Address and e-mail of the interim resolution professional, as registered with the Board Address 302 L Wing, Shree Sankeshwar Nagar Society, SV Road Ashok Van Dahisar East, Mumbai City, Maharashtra: 400068 Email Id: rajkdad@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional Address: 410, Blue Rose Industrial Estate, Next to Western Edge Building, Western Express Highway, Borivali East, Mumbai:400066 Email Id: bhattadbrothers.cirp@gmail.com
11	Last date for submission of claims 29/12/2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Home Buyers



13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr.Nitin Kothari (Reg No. - IBBI/IPA-001/IP-P02310/2020-2021/13477) 2. Mr.Hitesh Kothari (Reg No. - IBBI/IPA-002/IP-N00324/2017-18/10929) 3. Mr.Kshitiz Gupta (Reg No. IBBI/IPA-002/IP-N00721/2018-2019/12140)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads Physical Address: ibbi.gov.in

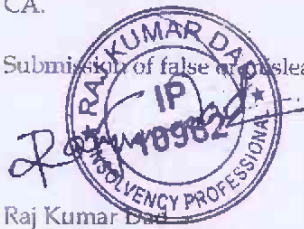
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the BHATTAD BROTHERS REALTY PRIVATE LIMITED on December 15, 2021.

The creditors of BHATTAD BROTHERS REALTY PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before December 29, 2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three Insolvency Professionals listed against entry No.13 to act as authorised representative of the class (Home Buyers) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Raj Kumar Das
Reg No: IBBI/IPA-001/IP-P00537/2017-18/10962

Date: 18/12/2021
Place: Mumbai